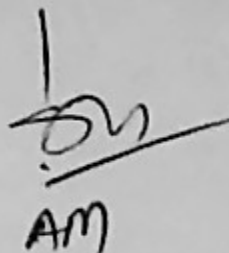
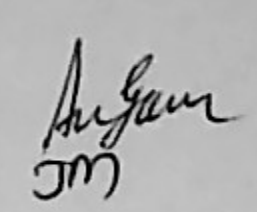


ORDER SHEET

O.A / MA / RA / CP NO. 360 OF 20 07Applicant/s P.N. Vishwakarma Respdts. UOI & OrsAdvocate for Applicant/s Sri H.P. Mishra Advocate for Respondent/s Sri S.C. Mishra
Sri H.N. Pandey

Notes of the Registry	Orders of the Tribunal	Sheet No. <u>7</u>
	<u>28.1.09</u> Hon Mr A.K. Gaur, JM Hon Mr S.N. Shukla, AM None appears for the applicant even on revised call. Sri S.C. Mishra & Sri H.N. Pandey learned counsel for the respondents. It appears that the applicant has lost interest in prosecuting this OA. The OA is dismissed in default for non prosecution.  AM  JM lu	Contd. On Sheet No. _____